

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 9TH DAY OF JULY, 2001

Review Application No.48 of 2001

In

Original Application no.284 of 2001

CORAM:

HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

Union of India & Ors . . . Applicants

Versus

J.R.Arya

Respondents

ORDER

By this belated review application applicant has sought for review of the order dated 23.3.2001 by which a bunch of cases has been decided with the direction to the respondents to decide the representations of the applicant in accordance with the law. This Tribunal has not decided any issue and the entire controversy has been left to be decided at the level of the respondent no.3, General Manager Telecommunication. In the circumstances, no interference is required with the order dated 23.3.2001 by way of review. The review application is rejected.

VICE CHAIRMAN

Dated: 9.7.2001

Uv/